

Annexure – 4

Name of the corporate debtor: City Mall Developers Private Limited; Date of commencement of CIRP: 08/03/2022; List of creditors as on: 30/03/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in ₹)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Om Kara Assets Reconstruction Private Limited (City Mall Developers Pvt Ltd is the Corporate Guarantor of the Term Loan Facility availed by City Mall Vikash Pvt Ltd)	CIN: U67100TZ2014PTC020363	22/03/2022	1,67,77,26,691.18	0	UNSECURED	1,67,77,26,691.18	NO	0.00	0	0	1,67,77,26,691.18	0	From the Assignment agreements and other documents as submitted by M/s Om Kara Assets Reconstruction Private Ltd, it was observed that credits were assigned to them on 17.03.2022. Prior to this date there was no credit outstanding in the books of M/s Om Kara Assets Reconstruction Private Limited against corporate debtor. As such as on date of initiation of CIRP (08.03.2022), there was no loan outstanding in the books of M/s

														Omkara Assets Reconstruction Private Limited against Corporate debtor. The claim was submitted by M/s Omkara Assets Reconstruction Pvt Ltd on 22/03/2022 but debt owned by them as on 08/03/2022 was NIL, therefore, it was not accepted.
TOTAL				1,67,77,26,691.18	0		0		0	0	0	1,67,77,26,691.18	0	

Sajjan Kumar Dokania
Resolution Professional